

**(2019) 04 NGT CK 0002**

**National Green Tribunal Principal Bench New Delhi**

**Case No:** Appeal No. 84 Of 2017

Cansaulim-Arrossim-Cuelim Civic  
And Ors

APPELLANT

Vs

M/s Competent Automobiles  
Company Ltd. And Ors

RESPONDENT

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**Date of Decision:** April 15, 2019

**Hon'ble Judges:** Raghuvendra S. Rathore, J

**Bench:** Single Bench

**Advocate:** Ritwick Dutta, Meera Gopal, Sreeja Chakraborty, Dattaprasad Lawande, Fawia M. Mesquita, Rahul Garg, Prachi Sawant, Dhruv Mehta, Ninad Laud, Anant Gautam, Shivshakar Swaminathan

**Final Decision:** Dismissed

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**Judgement**